

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4334
ANSWERED ON:20.02.2014
CRIME AGAINST WOMEN IN TRAINS
Thakor Shri Jagdish

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that women are not safe in trains;

(b) if so, the number of complaints registered against railway TTEs, Police and Armed Forces Personnel regarding eve-teasing and sexual exploitation of women in trains;and

(c) the number of cases of killing and jumping out from moving trains by women to protect their dignity and the reaction of the Railways thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.4334 BY SHRI JAGDISH THAKOR TO BE ANSWERED IN LOK SABHA ON 20.02.2014 REGARDING CRIME AGAINST WOMEN IN TRAINS

(a) No, Madam.

(b) The number of complaints registered against railway TTEs, Police and Armed Forces Personnel regarding eve-teasing and sexual exploitation of women in trains during the year 2013 over Indian Railway is as under:

Year No. of complaint of eve-teasing and sexual exploitation
 of women in train registered against

	TTE Personnel	GRP/Police Personnel	RPF Personnel	Armed Forces Personnel
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2013	13	3	0	19
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(c) the number of cases of killing and jumping out from moving trains by women to protect their dignity during the year 2013 over Indian Railways are as under:

Year Killing of women
 passengers in trains

 Jumping out from moving
 trains by women

2013	0	2
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Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. Railway Protection Force (RPF) with available resources supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at

important and sensitive Railway stations.

The following measures are being taken by the Railways to ensure security of women passengers:-

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
2. Sensitization through awareness campaigns amongst the front line Railway Staff like ticket checking staff, RPF and on-board employees who have constant interface with the travelling public towards crime against women is being done.
3. Security Help-Line numbers have been set up in the Zonal Control Rooms over some zonal railways to facilitate the passengers especially the lady passengers to inform about any untoward incidents. The numbers of such security help-lines have been displayed at conspicuous places of important Railway stations and in the coaches of trains.
4. Regular coordination meetings are held with State Police at all level to ensure proper registration and investigation of crime by Government Railway Police.